

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 914
TO BE ANSWERED ON THE 25TH JULY, 2023

SALIENT FEATURES OF PKVY

914. SHRIMATI JASKAUR MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the salient features of Paramparagat Krishi Vikas Yojana (PKVY);
- (b) the funds sanctioned, allocated and utilized under the said scheme in the country including Rajasthan till date;
- (c) the benefits/facilities being provided to the farmers under the said scheme in the country including Rajasthan;
- (d) whether the Government has set any target in this regard and if so, the details thereof;
- (e) the area covered for organic farming in the country including Rajasthan, along with the response received in this regard; and
- (f) the steps being taken by the Government to cover up remote areas under the said scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Government of India has been promoting Organic farming in the country through dedicated scheme namely Paramparagat Krishi Vikas Yojana (PKVY) since 2015-16. The scheme provides end to end support to organic farmers i.e. from production to certification and marketing. Trainings and capacity buildings as well as post harvest management support including processing, packing and marketing are made integral part of the scheme to encourage organic farmers.

Under PKVY, States/UTs of the country including Rajasthan are provided financial assistance of Rs. 50000/ha for 3 years out of which, Rs. 31000/ha/3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Financial assistance of Rs. 8800/ha for 3 years is provided for marketing, packaging, branding, value addition and other marketing initiatives. Apart from this, Rs. 2700/ha for 3 years is provided for certification and residual analysis. Under the scheme assistance is also provided @Rs. 7500/ha for 3 years for training and capacity building. The funds allocated released and utilized under the PKVY in the country including Rajasthan till 31.3.2023 given at **Annexure – I**.

Salient features of the PKVY Scheme:

- To promote natural resource based integrated and climate resilient sustainable farming systems that ensure maintenance and increase of soil fertility, natural resource conservation, on-farm nutrient recycling and minimize dependence of farmers on external inputs;
- To reduce cost of agriculture to farmers through sustainable integrated organic farming systems thereby enhancing farmer's net income per unit of land.
- To sustainably produce chemical free and nutritious food for human consumption.
- To protect environment from hazardous inorganic chemicals by adoption of eco-friendly low-cost traditional techniques and farmer friendly technologies.
- To bring large contiguous traditional/ default organic areas under organic certification and empowering the farmers of such areas with market linkages;
- To facilitate certification access to individual and small farmer groups not covered by any scheme.
- To empower farmers through their own institutional development in the form of clusters and groups with capacity to manage production, processing, value addition and certification management in value chain mode;
- To make farmers entrepreneurs through direct market linkages with local and export trade houses/ chains.
- Ensuring professional handholding for transforming so developed cluster into business enterprises for better value realization of their premium organic produce

(d): Under PKVY it has been envisaged to cover 6.0 lakh ha area under organic farming during 2021-2022 to 2025-2026.

(e) & (f): The State –wise area covered under organic farming in the country including Rajasthan is given at **Annexure – II**. The PKVY scheme is being implemented in all the states and UTs other than NE states where as separate scheme namely MOVCDNER is being implemented for promotion of organic farming. The remote areas of the country are covered under PKVY through respective States/ UTs.

Annexure- I

The allocation, release and utilization of funds since 2015-16 under PKVY scheme in the country including Rajasthan till 31.03.2023

(Rs in lakh)

Sl. No.	Name of the State	Allocation	Release	Utilized
1	Andhra Pradesh	38934.34	31721.49	21716.66
2	Bihar	10459.94	4470.08	2576.92
3	Chhattisgarh	16167.62	6006.42	4662.10
4	Gujarat	967.47	1094.12	680.29
5	Goa	4121.34	504.90	435.10
6	Haryana	211.95	104.56	25.20
7	Jharkhand	8822.75	2682.42	1775.05
8	Karnataka	9084.15	4996.36	4384.11
9	Kerala	12317.27	5670.47	3451.66
10	Madhya Pradesh	38844.83	13380.63	10650.49
11	Maharashtra	14367.01	10135.51	9321.51
12	Odisha	9529.82	8108.60	7645.14
13	Punjab	3140.39	2685.05	881.26
14	Rajasthan	43573.81	15616.26	13102.89
15	Tamil Nadu	3091.05	2274.35	2221.67
16	Telangana	7628.30	2369.78	1810.30
17	Uttar Pradesh	32000.74	14347.58	9834.31
18	West Bengal	1642.55	1537.26	894.01
19	Assam	3204.97	3012.55	2380.41
20	Arunachal Pradesh	288.96	234.56	132.49
21	Mizoram	492.80	469.61	439.67
22	Manipur	438.44	163.46	107.07
23	Nagaland	356.90	333.72	290.73
24	Sikkim	2069.19	1848.88	904.49
25	Tripura	710.23	687.05	607.48
26	Meghalaya	642.28	448.12	303.57
27	Himachal Pradesh	5652.83	3044.52	2865.31
28	Jammu & Kashmir	1065.45	356.31	162.76
29	Uttarakhand	49844.06	39780.28	36140.63
30	Andman & Nicobar	1026.77	130.00	130.00
31	Daman & Diu	830.47	235.55	0.00
32	Dadar Nagar	7549.75	1000.00	0.00
33	Delhi	7549.75	471.45	0.00
34	Puducherry	307.96	28.55	28.55
35	Chandigarh	663.00	77.42	77.42
36	Lakshadweep	1604.21	227.20	0.00
37	Ladakh	2023.43	221.85	0.00
	Total	341226.79	180476.91	140639.24

The state-wise area covered under organic farming under PKVY scheme including Rajasthan since 2015-16

S. No.	State	Area (in ha)
		Area under PKVY
1.	Andhra Pradesh	206000.00
2.	Arunachal Pradesh	380.00
3.	Assam	4400.00
4.	Bihar	24600.00
5.	Chhattisgarh	109000.00
6.	Goa	10080.00
7.	Gujarat	2000.00
8.	Haryana	400.00
9.	Himachal Pradesh	17700.00
10.	Jammu & Kashmir	560.00
11.	Jharkhand	23940.00
12.	Karnataka	20900.00
13.	Kerala	96380.00
14.	Ladakh	10000.00
15.	Lakshadweep	2700.00
16.	Madhya Pradesh	175560.00
17.	Maharashtra	32160.00
18.	Manipur	600.00
19.	Meghalaya	900.00
20.	Mizoram	680.00
21.	Nagaland	480.00
22.	Delhi	10000.00
23.	Odisha	44800.00
24.	Pondicherry	160.00
25.	Punjab	7000.00
26.	Rajasthan	123000.00
27.	Sikkim	3000.00
28.	Tamil Nadu	8240.00
29.	Telangana	13800.00
30.	Tripura	1000.00
31.	Uttar Pradesh	78580.00
32.	Uttarakhand	140540.00
33.	West Bengal	2400.00
34.	Daman Diu & Dadar Nagar	11100.00
35.	Andaman & Nicobar	1360.00
36.	Chandigarh	1300.00
	Total	1185700.00
